Petition No.535/TT/2014

Date: 27.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Approval for trueing up of transmission tariff for tariff period 2009-14 and
determination of transmission tariff for tariff period 2014-19 for 400 kV
Kahalgaon transmission system in Eastern Region

Sir,

With reference to your petition mentioned above, I am directed to request you to
furnish the following information under Regulation 87(2) of the Central Electricity
Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with
an advance copy to the respondents/ beneficiaries, latest by 2.12.2015:-

i. The petitioner should clarify whether the projected additional capitalisation
for 2014-15 is a part of work under add-cap approved by the Commission
in its order dated 2.5.2011 in Petition No: 254/2010. If yes, the petitioner
should provide reasons for the cost overrun of ₹ 92.93 lakh (₹348.06 lakh
claimed for 2013-14) + ₹107.40 lakh (projected for 2014-15) - ₹ 362.53
lakh (approved for 2011-12) ) on additional capitalisation approved by the
Commission towards tower strengthening.

In case the above said information is not filed within the specified date, the petition shall
be disposed on the basis of the information already on record .

Yours faithfully,

(V.Sreenivas)
Deputy Chief (Legal)